

The motion was adopted.

Clause 1,.....the Enacting Formula, the Preamble and the long title were added to the Bill.

SHRI MANMOHAN SINGH : Sir, I beg to move:

"That the Bill be passed."

[*Translation*]

SHRI BHOGENDRA JHA (Madhu-bani): Sir, I made a request for the demonitisation of 500 rupee notes and I was also assured that stern action would be taken after December, 31. Please reply these two points.

[*English*]

MR. SPEAKER: Shri Bhogendra Jha, you made a long speech. Please sit down.

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

MR. SPEAKER: Now, The House will take up Matters under Rule 377.

00.48 hrs.

MATTERS UNDER RULE 377

- (I) Need to recognise medical degrees awarded to Indian students by Nigeria

[*English*]

SHRI A. CHARLES (Trivandrum): Mr. Speaker, Sir, several hundreds of Indian students who have taken Medical degrees especially M.B.B.S. from Nigeria are facing problems in this country since those degrees have not so far been recognised by

the Government of India. These students were forced to return to this country in view of the political situation there. The question of accordng recognition to the Medical Degree of the above students is pending with Government for the last many years. Several representations were given to the Ministry of Health and Family Welfare and the Indian Medical Association. It was finally decided that a team may visit Nigeria to have an on-the-spot study. The students are very much disturbed and any further delay would cause undue hardship to them. I would, therefore, urge upon the government to look into the problem without any further delay and accord recognition to the above degrees urgently.

- (II) Need to declare Vilaspur (Madhya Pradesh) University a Central University

[*Translation*]

SHRI KHELAN RAM JANGDE (Vilaspur) : Mr. Speaker, Sir, Vilaspur in Madhya Pradesh is a backward district and is predominately inhabited by Harijans and Adivasis. Guru Chhajidas University is the only university in the entire division. There is no proper arrangement for technical education and facilities of medical education are also lacking.

The Central Government may please make all educational facilities available in the said university and declare this University a Central University.

- (III) Need to bring Poona Miraj-Kolhapur Railway Section under central zone.

[*English*]

SHRI PRITHIVRAJ D. CHAVAN: (Karad): Sir, the Poona-Miraj-Kolhapur broad gauge railway line is currently under the South-Central Zone. The Zonal Headquarters are at Secunderabad. The Divisional Headquar-